

1  
**IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE**

**BEFORE  
HON'BLE SHRI JUSTICE PRANAY VERMA  
ON THE 2<sup>nd</sup> OF DECEMBER, 2022**

**MISC. CRIMINAL CASE No. 45789 of 2022**

**BETWEEN:-**

**SUNIL PATIL S/O SAHEBRAV PATIL, AGED ABOUT 30  
YEARS, OCCUPATION: SHOPKEEPER HOSTEL ROAD,  
WARLA, DISTRICT BARWANI (MADHYA PRADESH)**

**.....PETITIONER**

***(BY SHRI AVINASH TRIVEDI-ADVOCATE)***

**AND**

**THE STATE OF MADHYA PRADESH STATION HOUSE  
OFFICER THROUGH POLICE STATION WARLA,  
BARWANI (MADHYA PRADESH)**

**.....RESPONDENTS**

***(BY SHRI RAHUL SOLANKI-GOVERNMENT ADVOCATE )***

*This application coming on for order this day, the court passed the  
following:*

**ORDER**

Learned counsel for the applicant submits that the trial in the matter has  
been concluded, hence he does not wish to press this application.

Same is accordingly dismissed as not pressed.

**(PRANAY VERMA)  
JUDGE**